

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).D14215/2010

C.R. Popli

Petitioner(s)

VERSUS

Syndicate Bank & Ors.

Respondent(s)

Date: 09/05/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Pukhrambam Ramesh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Ld. counsel for the petitioner has filed a letter seeking withdrawal of the SLP which is not numbered but diarised only. File proper application.

List the matter on 22.7.2011.

(SUNIL THOMAS)  
Registrar